

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA No.94/2017
IN
CP No.99/2016
RT CP No.97/Chd/Hry/2017

In the matter of:

M/s Aggregate Solutions

....Petitioner.


Versus.

M/s K.K.Buildmart Pvt. Ltd. & Ors.

....Respondents.

Present: Mr.Rakesh Bhatia, Advocate for petitioner/Operational
Creditor.

As per the master data of respondent/corporate debtor, the
name of company has been struck off from the Registrar of Companies.
The learned counsel for petitioner seeks time to have instructions. List
the matter on 21.07.2017.


— (Justice R.P.Nagrath)
Member (Judicial)

✓ July 18, 2017
Ashwani